

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

* * *

CP : 2/94 in
OA. : 621/94.

Dt. of Decision : 28.4.1994.

Sk. Nadeem

.. Applicant.

vs

1. Sri Veera Parshad
Manager, P&T Mail
Motor Service,
Hyderabad - I.
2. Smt. Radhika Doraswamy
Director of Postal Services
(Hyderabad City Region)
D/o Chief Post Master General
A.P. Postal Circle, Hyderabad. .. Respondents.

Counsel for the Applicant : Mr. V.V. Prabhakara Rao

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC,

CORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

CP 2/94 in QA 621/91.

Dt. of Order: 28-4-1994.

(Order of the Divn. passed by Hon'ble
Shri A.B.Gorthi, Member (A)).

* * *

Vide our order dt. 10-8-1993 we set aside the impugned reversion order dt. 7-12-1990 with further direction that the applicant would be deemed to be holding the post of Copper & Tinsmith through out for the purpose of seniority and other benefits. It was further held that the applicant would not be entitled to pay from 21-12-1990 to 31-8-1993.

2. Alleging non-compliance with our aforesaid

order, this Contempt Petition has been filed.

3. Learned Standing Counsel for Respondents has shown us a copy of memo dt. 28-3-1994 issued by the Department of Posts stating that in pursuance of the judgment in QA 621/91 Sri Shaik Nadeem was reposted to his original post of Copper & Tinsmith. The above memo further states that Sri Shaik Nadeem would be deemed to be holding the post of Copper & Tinsmith for the purpose of seniority and other benefits.

4. In view of the above it is evident that our

....3.

(15)

- 3 -

order dt.10-8-1993 passed in O.A.621/91 has been fully complied with by the Respondents. C.P.2-94 is therefore dismissed. No order as to costs.

T. C. R.
(T. CHANDRASEKHAR REDDY)
Member (J)

A. B. G.
(A. B. GORTHI)
Member (A)

Dt. 28th April, 1994.

Dictated in Open Court.

Deputy Registrar (J) CC

To avl/

1. Sri Veera Parshad, Manager, P&T Mail Motor Service, Hyderabad-1.
2. Smt. Radhika Doraswamy, Director of Postal Services, Hyderabad City Region O/o Chief Postal Master General, A.P. Postal Circle, Hyderabad.
3. One copy to Mr. V. V. Prabhakara Rao, Advocate, CAT. Hyd.
4. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
5. One copy to Library, CAT. Hyd.
6. One spare copy.

pvm

P. J. D. S. 10/5/94

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)
AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 28 - 4 - 1994

ORDER/JUDGMENT

■.A/R.A./C.A./No.

294

in

O.A.No.

621/91

T.A.No.

(w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

